

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 327**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2020/MAGHA 15, 1941 (SAKA)

ADVANCED FORENSIC DNA LAB

**327. SHRI DHANUSH M. KUMAR:
SHRI GAUTAM SIGAMAANI PON:
DR. HEENA GAVIT:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has established a new Advanced Forensic DNA Analysis Lab under Nirbhaya Fund Scheme;

(b) if so, the details thereof along with the fund allocation and its capacity of examining cases per year;

(c) the nature of cases to be handled by this new Advanced Forensic DNA Analysis Lab;

(d) whether the Government has made provisions for all States/UTs to utilize this Lab and if so, the details thereof;

(e) whether the Government has taken steps to set up similar facilities in respective States for quick disposal of forensic cases and if so, the details thereof;

(f) whether the Directorate of Forensic Science has set up Central Forensic Science Laboratories (CFSL) across the country; and

(g) if so, the details thereof along with research and development activities undertaken by the CFSL during each of the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): A State-of-the-art DNA Analysis Centre has been set up in Central Forensic Science Laboratory, Chandigarh under the Nirbhaya Fund scheme with an allocation of Rs.99.76 crores. This facility has an annual capacity to examine

2000 forensic cases relating to sexual assault, homicide, paternity, human identification and Mitochondrial DNA.

(d) Yes, sir. Central Forensic Science Laboratories, including the new DNA Analysis Centre, have been mandated to receive cases/exhibits referred by Central Government Agencies, Higher/Lower Courts, Autonomous bodies, Public Sector Undertakings, Banks and from States/Union Territories.

(e) Ministry of Home Affairs has approved setting-up and upgrading of DNA analysis and cyber forensic units in State Forensic Science Laboratories in 13 States/ Union Territories under the Nirbhaya Fund scheme. Apart from this, 25 States have been given an allocation of Rs.108.40 crore for strengthening Forensic Science facilities, including DNA analysis facilities, as part of annual State Action plan under the scheme for Modernization of Police Forces in the year 2019-20.

(f) and (g): The Directorate of Forensic Science Services has six Central Forensic Science Laboratories (CFSLs) situated at Bhopal (Madhya Pradesh), Chandigarh, Guwahati (Assam), Hyderabad (Telangana), Pune (Maharashtra) and Kolkata (West Bengal). Details of Research & Development activities taken in the last three years are as below:

Year	Research papers published	Research & Development projects	Need based research on emerging fields
2016-17	21	2	2
2017-18	15	2	1
2018-19	34	2	2